

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

18. C.P. 917/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.09.2018**

NAME OF THE PARTIES: Nova Starke Audio Pvt. Ltd.

v/s.

ROC, Mumbai.

SECTION 252 OF THE COMPANIES ACT, 2013

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**ORDER**

Counsel for the petitioner present and request for withdrawal of this  
with liberty to file fresh application.

Accordingly on the request made by the petitioner, the petition is  
dismissed as withdrawn with liberty as sought for.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)